## <u>COURT-I</u>

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 227 OF 2017

# Dated: 27<sup>th</sup> November, 2017

### Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of: TANGEDCO Vs. Tamil Nadu Electricity Regulat	ory	Commission		Appellant(s) Respondent(s)
Counsel for the Appellant(s)	:	Mr. S. Vallinayagam		
Counsel for the Respondent(s)	:	Mr. Sethu Ramalingam for R-	1	
Tamil Nadu Electricity Regulat Counsel for the Appellant(s)	ory :	Mr. S. Vallinayagam		Respondent(s

### <u>ORDER</u>

It is represented that pleadings are complete. List the matter for hearing on <u>22.02.2018.</u>

(I.J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/tpd